

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

110. CP/110(MB)2024

**IN THE MATTER OF**

Lok Suvidha Finance Limited

Vs

Registrar Of Companies Mumbai

Section 441 of the Companies Act, 2013

**Order Delivered on 28.08.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: PCS Nirmal Sahasrabuddhe (PH)  
For the ROC: Ms. Garima Nagpal (VC)

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**ORDER**

Ms. Garima Nagpal representative of the ROC Mumbai prays for time to file the report. Allowed as prayed for. Adjourned to **23.10.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

Shubham